GOVERNMENT OF INDIA MINISTRY OF EXTERNAL AFFAIRS

LOK SABHA UNSTARRED QUESTION NO.5414 TO BE ANSWERED ON 28.03.2018

DELAY IN ISSUANCE OF PASSPORT

†5414. SHRI RAM TAHAL CHOUDHARY:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether unnecessary delay is being caused in issuance of passports from Ranchi Passport Office in Jharkhand and the time limit is not being followed in this regard;
- (b) if so, the reasons therefor;
- (c) the number of applications received seeking issuance of passports and the number of passports issued in the prescribed time frame during last one year;
- (d) the number of such applications at present which are pending for more than three months;
- (e) whether the Government has taken action against any officials in this regard; and
- (f) if so, the details thereof for the last three years?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS [GEN. (DR) V.K. SINGH (RETD)]

(a) & (b) There has been no delay in the issuance of passports by the Passport Office (PO) at Ranchi, Jharkhand during the calendar year 2017.

(c) As on 31 December 2017, the total number of applications received by PO, Ranchi for passports was 93,213 out of which 87,098 passports were issued within 30 days [excluding Police Verification (PV) time] as stipulated in the Citizens' Charter of the Ministry for Issuance and Delivery of Passport Services.

(d) The number of applications pending as on 12th March, 2018 for more than 90 days with PO, Ranchi is 115 of which 80 were pending with the applicants and 35 pending for police verification report.

(e) & (f) As the passports have been issued within the stipulated time by the Passport Office at Ranchi, Jharkhand and no application is pending for more than 90 days with them, there is no cause for any action.
